

ITEM NO.1

COURT NO.6

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition (C) No. 1033/2023

JYOTI SAHA

Petitioner(s)

VERSUS

SHIVAM KUMAR

Respondent(s)

(MEDIATION REPORT RECEIVED.
IA No. 80623/2023 - EX-PARTE STAY)

Date : 03-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Smarhar Singh, AOR

For Respondent(s) Ms. Sunieta Ojha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the respondent seeks four weeks' time for complying with the terms of the settlement and bring it to the notice of this Court.

In view of above, list after four weeks.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR